THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No.HCM.II/63/2013/3250

Dated, Shillong the 8th November, 2021

In supersession of order No.HCM.II/63/2013/3433 dated 23rd December, 2020, Hon'ble the Chief Justice (Acting), in exercise of powers under Rule 6 and Rule 7(B) of the Rules of High Court of Meghalaya, 2013, is pleased to appoint the Portfolio/Administrative Judges for the respective Judgeships with immediate effect as follows:-

SI.No	District/Sub Division	Portfolio/Administrative Judge
1.	East Khasi Hills District, Shillong & Sohra Sub-division	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
2.	East Jaintia Hills District, Khliehriat	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
3.	West Jaintia Hills District, Jowai & Amalrem Sub-division	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
4.	Ri-Bhoi District, Nongpoh	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
5.	West Garo Hills District, Tura & Dadenggre Sub-division	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
6.	South West Garo Hills District, Ampati	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
7.	East Garo Hills District, Williamnagar	Hon'ble Mr. Justice Wanlura Diengdoh
8.	North Garo Hills District, Resubelpara	Hon'ble Mr. Justice Wanlura Diengdoh
9.	South Garo Hills District, Baghmara	Hon'ble Mr. Justice Wanlura Diengdoh
10.	West Khasi Hills District, Nongstoin & Mairang Sub-division	Hon'ble Mr. Justice Wanlura Diengdoh
11.	South West Khasi Hills District, Mawkyrwat	Hon'ble Mr. Justice Wanlura Diengdoh

The Hon'ble Administrative Judges shall be in charge of such administrative work, and shall be exercising such powers, as are specified in Rule 7(A) of the Rules of High Court of Meghalaya, 2013 and as may further be assigned/ specified from time to time.

By Order,

Registrar General

Copy to :-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 2. The PS to Hon'ble Mr. Justice Wanlura Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 3. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 4. The District & Sessions Judge _____
- 5. The Joint Registrar-cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 7. Office file.

Registrar General